

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-64/2000(pt.)/2235/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ankur Bhuyan,  
Counsellor cum i/c Principal Judge,  
Family Court, Dhubri.

Dated Guwahati, the <sup>th</sup> 17 March, 2023.

Sub:- **Station leave permission.**

Ref:- letter No. FC.XII-3/2023/765/E Dated 09.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 10.03.2023 till the morning of 13.03.2023**. Further, the Chief Judicial Magistrate, Dhubri and in his absence the CJM (i/c), Dhubri, shall remain in charge of the Family Court, Dhubri during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-64/2000(pt.)/2236-2237/A, dated , 17 - 03 - 2023**

Copy to:

1. The Chief Judicial Magistrate, Dhubri.
2. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**